

HIGH COURT OF ANDHRA PRADESH

Subject: In supersession of the earlier orders, reallocation of the Districts to the Hon'ble Judges shall be as under, with effect from 10.04.2023.

<u>S.No.</u>	<u>Name of the Hon'ble Administrative Judge</u>	<u>Name of the District</u>
1.	JUSTICE A.V.SESHA SAI	KRISHNA
2.	JUSTICE U.DURGA PRASAD RAO	VISAKHAPATNAM
3.	JUSTICE D.V.S.S.SOMAYAJULU	GUNTUR
4.	JUSTICE Ch. MANAVENDRANATH ROY	EAST GODAVARI
5.	JUSITCE RAVINATH TILHARI	CHITTOOR
6.	JUSTICE R.RAGHUNANDAN RAO	WEST GODAVARI
7.	JUSTICE D.RAMESH	NELLORE
8.	JUSTICE N. JAYASURYA	KURNOOL
9.	JUSTICE B. KRISHNA MOHAN	ANANTAPUR
10.	JUSTICE K. SURESH REDDY	KADAPA
11.	DR. JUSTICE K. MANMADHA RAO	PRAKASAM
12.	JUSTICE B.S. BHANUMATHI	SRIKAKULAM
13.	JUSTICE K. SREENIVASA REDDY	VIZIANAGARAM

DATE: 10.04.2023

J. Lakshmana Rao
10/04/2023
REGISTRAR GENERAL